NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI

ITEM NO.03
CP (IB)/28/GB/2022

Coram:

Hon'ble Shri Deep Chandra Joshi, Member (J): Hearing through
Hon'ble Shri Prasanta Kumar Mohanty, Member (T): Video Conference

ATTENDANCE-CUM- ORDER SHEET OF THE HEARING OF GUWAHATI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2023

In the matter of:

Tata Motors Finance Solutions Ltd. ..Financial Creditor
Versus
Amit Agarwal ..Personal Guarantor

Section: Under Section 95 of the IBC, 2016

S.No.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. MUKESH SHARMA	Advocate	Petitioner/FC	Present in Video
2.	MS. J. CHOUDHURY	Advocate	Respondent/PG	Conference

O R D E R
Date of Order: 19.01.2023

The matter is taken up for hearing through Video Conferencing. Heard the learned counsels of both sides and the Counsel for the Respondent submits that since the matter relating to Sec. 95 of IBC, 2016 is before the Hon'ble Supreme Court, the case needs to be adjourned.

2. List the matter on 17.02.2023.

Sd/-

Prasanta Kumar Mohanty)
Member (Technical)
& Adjudicating Authority

Sd/-

(Deep Chandra Joshi)
Member (Judicial)
& Adjudicating Authority

/D-19.01.2023/